

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

ORIGINAL APPLICATION NO. 55 of 2020 (SZ)

IN THE MATTER OF: Tribunal on its own motion SUO MOTU
Based on the News Item in Chennai Express
Newspaper dated 03.03.2020, Chennai Supplementary
"Sewage is pumped in to Putheri Lake in Palavaram"

...Applicant

Vs

The Secretary to Government of Tamil Nadu,
Public Works Department,
Govt. Secretariat, Fort St. George,
Chennai and others.

.....Respondents

INDEX

| S.No | Description | Page No. |
|-------------|---|-----------------|
| 1. | Report filed on behalf of the Respondent – Tamil Nadu Pollution Control Board | 1 - 8 |

Advocate for the Respondent: TNPCB
Tr. S. Sai Sathya Jith,
Advocate, Chennai

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SOUTHERN ZONE AT CHENNAI.**

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Vs

The Secretary to Government of Tamil Nadu,
Public Works Department,
Govt. Secretariat, Fort St. George,
Chennai and others.

...Respondent(s)

**REPORT FILED ON BEHALF OF THE 6th RESPONDENT - TAMIL
NADU POLLUTION CONTROL BOARD**

I, J. Josephine Sahayarani , D/o. Jesu Rajan , Christian, aged about 56 years, having my office at No. 76, Mount Salai, Guindy, Chennai -600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Action Taken Report on behalf of the 6th Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that in continuation of the Joint Committee report submitted dated 17.03.2021 and after considering the report filed by the Commissioner, Pallavaram Municipality, the Hon'ble

J. Josephine Sahayarani
17/5/2021

**JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032**

National Green Tribunal (Southern Zone) in its order dated 29.06.2021 has directed as follows interalia:

“Para 4. It is seen from the report that the garbage dumped in the water body has been removed completely and certain steps have been taken by them for de-silting and deepening and some improvements have been made for protecting the water body with the assistance of local NGO by name Pasumai Sei.

.Para 5. However, the Committee as well as Pollution Control Board have not filed the report as directed. The Joint Committee was directed to file the report regarding the implementation of the recommendations made by them in order to protect the water body. But, however, such a report has not been received so far. Further, certain directions were also issued after considering the report in our order dated 07.03.2021 and those aspects are also will have to be considered by the Committee while filing the report.

.Para 6. The Joint Committee and Pollution Control Board are directed to submit the present status and submit a detailed report stating as to whether water quality of the lake has been improved after the steps taken by the Municipality. They are directed to submit the report to the Tribunal on or before 27.07.2021 by e-filing in the form of Searchable PDF/OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules”.

3. It is respectfully submitted that, to comply with the Hon'ble NGT (SZ) order, the said area in question was inspected on 21/06/2021 and the compliance of the recommendations made by the Joint Committee dated 17.03.2021 is given below:

J. Arumugam
27/9/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

The compliance report on the recommendations made by the Joint committee is as follows:

| Sl.No | Recommendation | Compliance |
|-------|---|---|
| 1 | Pallavaram Municipality shall ensure 100% collection of solid waste being generated within its jurisdiction with proper segregation, door to door collection, processing and disposal of the same by complying with the provisions of the Solid Waste Management Rules 2016 within six months and shall ensure that no dumping of solid waste happens in the Putheri Eri at any circumstances by deploying security guards. | There is no dumping of solid waste in the said water body. Pallavaram Municipality dispose the biodegradable solid waste generated from its local body area through the Micro Composting Centers (MCC) and Onsite Compostable Centres (OCC) and the non biodegradable waste is being sent to dumpsite at Kolathur Village of Kattangalathur Block, Chengalpattu District. Further it was ascertained that no security guard was deployed by the municipality. |
| 2. | Pallavaram Municipality shall take steps for the complete disposal of the non biodegradable waste generated to the Vengadamangalam incinerator facility after getting necessary permission from the competent authority within six months. | Not complied. The non biodegradable waste sent to dump site at Kolathur Village of Kattangalathur Block, Chengalpattu District. |

J. J. Kumar 85
11/9/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

| | | |
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| 3. | Pallavaram Municipality shall levy fine on the violators dumping solid waste and disposing sewage into the Putheri Eri and other water bodies in their jurisdiction under Local body Acts. | The Pallavaram municipality has stated that no dumping of solid waste carried out in the Putheri lake and hence levying of fine on violators does not arise. |
| 4. | Pallavaram Municipality shall create awareness among the public with the help of associations in the local body area for proper segregation of solid waste. | The Pallavaram municipality has stated that awareness programs are frequently conducted. |
| 5. | Pallavaram Municipality with the help of Revenue Authorities shall make survey to identify any encroachment in the Putheri Eri and to evict them within six months. | Not complied. |
| 6. | Pallavaram Municipality shall remove the hyacinth in the Putheri Lake within a month's time. | No hyacinth noticed in the Putheri lake during the time of inspection on 26/07/2021. |
| 7. | Pallavaram Municipality shall deploy skilled persons to maintain the sewage pumping station located in the southern side of the Putheri Eri for periodical pumping of the sewage and shall maintain the energy meter in the pumping station, to record the hours of pumping. | Complied. Skilled persons are deployed by the Pallavaram Municipality for maintaining the pumping station and has provided energy meter. |
| 8. | Pallavaram Municipality shall provide dedicated CCTV camera within a month at the vulnerable | Not complied. Pallavaram Municipality has not provided CCTV camera at |


 11/9/2021
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No. 76, MOUNT SALAI, CHENNAI-600 032

| | | |
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| | points to prevent the dumping of solid waste and disposal of sewage by the public. | the vulnerable points. |
| 9. | Pallavaram Municipality shall maintain the sewer line laid along the radial road and ensure that there is no leakage/breakage at any point of time avoiding the flow of sewage into the Putheri Eri. | Pallavaram Municipality ensured to comply with. |

4. It is respectfully submitted that, water sample was collected from the said area in question (Putheri lake) on 21/06/2021 and sent to TNPCB laboratory for analysis for the pollutant parameters such as pH, TSS, TDS, DO, BOD, COD, Heavy metals, Total Coliform and Faecal Coliform to assess the quality of water in the said water body and the report of analysis is tabulated below.

Statement showing the value of the Physico chemical parameters analysed

| Sl. No | Parameters | Units | Point of Collection | TNPCB Standards |
|--------|--------------------------------|-------|----------------------------|------------------------|
| | | | Putheri Lake in Pallavaram | (Inland Surface Water) |
| 1 | pH @ 25°C | No. | 8.46 | 5.5-9 |
| 2 | Total Suspended Solids @ 105°C | mg/L | 28 | 100 |
| 3 | Total Dissolved Solids @ 180°C | mg/L | 1139 | 2100 |
| 4 | BOD @ 27°C | mg/L | 17 | 30 |
| 5 | COD | mg/L | 176 | 250 |
| 6 | Copper as Cu | mg/L | <0.033 | 3 |
| 7 | Zinc as Zn | mg/L | <0.05 | 1 |

J. J. Suresh 83
11/9/21

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

| | | | | |
|----|--------------------------------------|----------|--------|-----------------|
| | | L | | |
| 8 | Cadmium as Cd | mg/ L | <0.013 | 2 |
| 9 | Lead as Pb | mg/ L | <0.07 | 0.1 |
| 10 | Nickel as Ni | mg/ L | <0.05 | 3 |
| 11 | Total Chromium Cr | mg/ L | <0.01 | 2 |
| 12 | Hexavalent Chromium Cr ⁺⁶ | mg/ L | <0.01 | 0.1 |
| 13 | D.O | mg/ L | 3 | 5mg/l and above |

Statement showing the value of the Bacteriological parameters analysed

| Sl. No | Parameters | Units | Point of Collection | Primary Water Quality Criteria for Bathing Waters prescribed by Central Pollution Control Board |
|--------|-----------------|-------------|----------------------------|---|
| | | | Putheri Lake in Pallavaram | |
| 1 | Total Coliform | MPN /100 ml | 700 | 500 or less. |
| 2 | Faecal Coliform | MPN /100 ml | 140 | 500 (desirable) 2500 (Maximum Permissible) |

6. It is respectfully submitted that, the report of analysis of the water samples collected from the said water body reveals that the Physico chemical parameters analysed satisfy the Inland surface water standards prescribed by the Board except D.O. Furthermore, the water sample collected from the Putheri Lake in Pallavaram analysed for Bacteriological parameter reveals that total Coliform exceeds the standards and the Faecal Coliform meets the Primary Water Quality


 1/9/2024
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No. 76, MOUNT SALAI, CHENNAI-600 032

Facility x (Total Generation-Installed Capacity) +
 Marginal Average Capital Cost for Conveyance Facility
 x (Total Generation -Operational Capacity)] + O&M
 Cost Factor x Marginal Average O&M Cost x (Total
 Generation- Operational Capacity) x No. of Days for
 which facility was not available + Environmental
 Externality x No. of Days for which facility was not
 available

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

J. Josephine Sahayarani
 1/9/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No. 76, MOUNT SALAI, CHENNAI-600 032
BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, D/o. Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

Verified at Chennai on this 31st day of August, 2021.

J. Josephine Sahayarani
 1/9/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
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**REPORT FILED ON BEHALF OF THE
RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD.**

Advocate for the Respondent: TNPCB
Tr. S. Sai Sathya Jith,
Advocate, Chennai

Date: 07.09.2021

Date of Hearing: 24.09.2021